Scientific Co-operation with Russia

2934. SHRI RAMACHANDRAIAH RUMANDLA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the deal finalised with Russia to ensure free flow of technology on scientific co-operation; and

(b) the other proposed joint ventures/establishments to be set up as per agreement signed during his recent visit to Russia?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE & TECHNOLOGY IN THE MINISTRY OF SCIENCE & TECHNOLOGY (SHRI BACHI SINGH RAWAT): (a) During the recent visit of the Minister for Science & Technology to Russia, it was agreed to conclude a new agreement on updating and extension of the Integrated Long Term Programme of Cooperation. Provisions for facilitation of transfer of Russian Technologies to Indian R&D organizations as well as industry are planned to be included in the new agreement.

(b) No specific agreement on establishment of any particular joint venture was signed during this visit.

Patent Facilitating Fund

2935. SHRI P.K. MAHESHWARI: Will the Minister of SCIENCE & TECHNOLOGY be pleased to state:

(a) whether Government have set up a Patent Facilitating Fund;

(b) if so, the objectives thereof;

(c) whether Government have issued policy/guidelines for use of the said fund;

(d) if so, the details thereof; and

(e) the likely impact on the domestic trade?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT): (a) No, Sir.

(b) to (e) Do not arise.

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